Advance. List Serial No. 510 Through Virtual mode

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

M. A. No. 108/2012

National Insurance Company & Ann	National	Insurance	Company	& An
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....Appellant(s)

Through

Mr J.A. Kawoosa, Advocate (On video conference from High Court Wing Srinagar).

V/S

M/ Rash Builders Civil Contractors.

.... Respondent(s)

Through

Mr. N. H. Khuroo, Advocate (*On video conference from High Court Wing Srinagar*) vice Mr. M.A. Thakur, Advocate.

CORAM:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge (On video conference from Srinagar Wing) Hon'ble Mr. Justice Vinod Chatterji Koul, Judge (On video conference from Jammu Wing)

ORDER 04.06.2020

Due to non-availability of Mr M. A. Thakur, learned counsel for the respondents, the matter could not be considered.

In the interest of justice, adjourned.

List again on 9th of June, 2020.

(Vinod Chatterji Koul) Judge (Ali Mohammad Magrey) Judge

Srinagar: 04.06.2020 *"Hamid"*